

Declaration (under FEMA 1999)

We hereby declare that all forex transactions, as may be entrusted by us to the bank from time to time will be in strict conformity with the prevailing provisions of FEMA, 1999 at the time the transactions are put through.

- I/We further declare that the undersigned has/have the authority to give this declaration and undertaking on behalf of the firm/company.

Signature of the Applicant
for Foreign Exchange

Place

Date

- Applicable when the declaration/undertaking is signed on behalf of the firm/company.